

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 23.04.2022) :-

1. Total nos. of transactions	:-	2687
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2622
3. Total nos. of requests pending	:-	65

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	53
1. ABA-157/2021		
2. Cr. MP-949/2012		
3. SA-125/1992		
4. WPC-4986/2021		
5. C. REV-10/2019		
6. Cr. MP-3781/2018		
7. BA-10826/2021		
8. ABA-1408/2022		
9. Cr. MP-08/2022		
10. WPC-5390/2017		
11. WPC-6692/2016		
12. WPC-1386/2017		
13. BA-870/2021		
14. CMP-88/2022		
15. WPC-2099/2008		
16. Cr.M.P- 2382/2019		
17. WPC-3497/2020		
18. WPC- 4595/2019		
19. WPC-4154/2021		
20. WPC-3749/2021		
21. WPC- 84/2014		
22. Cr.M.P- 1161/2013		
23. Cr.APPL(SJ)-226/2022 being issued		
24. WPC- 6675/2012 being issued		
25. WPC- 390/2017		
26. WPC-2486/2010		
27. WPC-1443/2008		
28. WPC – 3925/2014 being issued		
29. WPC – 5235/2021		

30. CONT. CIVIL – 1136/2019
31. WPC – 5851/2017
32. CMP – 613/2019
33. WPC – 2099/2008
34. CR. REV. – 589/2004
35. WPC-2809/2021 being issued
36. WPC-7986/2012
37. Cr. APPL(DB)-51/2017
38. WP Cr.-329/2017
39. ABA-2599/2022
40. WPC-6087/2011
41. Cr. MP-1814/2020
42. WPC-4086/2020
43. WPC-7282/2011
44. ABA-7374/2021 being issued
45. WPC-3599/2012
46. WPC-4407/2017
47. WPC-4888/2019
48. WPC-4764/2019
49. WPC-3024/2022
50. WPC-602/2022
51. WPC-4271/2019
52. WPC-1024/2022
53. Tr. PET C-41/2019

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
- b. In place of order dated 03.08.20016 shows order dated 05.10.2012
- C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
- d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

J) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

K)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

J) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct datewise on net.

Pooja
23/04/2022